

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S.VIJAYARAGHAVAN MEMBER-TECHNICAL

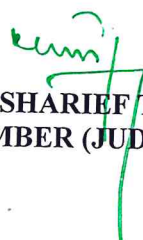
APPLICATION NUMBER :
PETITION NUMBER : TCP/189/2016
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1	Karthik Seshadri	Counsel for Respondent	

ORDER

No representation on behalf of the Petitioner. Mr. Karthik Seshadri, Counsel for Respondent is present. Counsel for the Respondent submitted that the parties are engaged in talks for settlement. In case there does not appear any possibility of settlement, the matter shall be taken up for final hearing. **Put up on 07.07.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)